

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.209
CP(IB)/102(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited
V/s
Adison Granito Private Limited

.....Applicant

.....Respondent

Order delivered on 26/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Kriti Kothari, Proxy Advocate for
Mr. Arjun Sheth, Advocate.
For the Respondent :

ORDER

None present for the corporate debtor.

The applicant is directed to file proof of paper publication within seven days.

List the matter before the regular bench on 16.10.2023 for further consideration.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)